

21.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 29  
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[akhil.saxena@dhc.nic.in](mailto:akhil.saxena@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
57	CRL.M.(BAIL) 860/2025 In BAIL APPLN.-195/2024	PREET SINGH V/s STATE NCT OF DELHI	GAURAV JAIN, VIRENDERA SINGH, VIRENDERA SINGH	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH (VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH (VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH(VIRBAHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIRENDERA SINGH(VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUNDKA-718/2022) BAIL APPLN. 4352/2023 FILED BY NEERAJ (D. OF HEARING : 2025-04-30 ) W.P.(CRL) 1779/2024 FILED BY ASHWANI (DISPOSED ON : 2025-01-15 ) CRL.REV.P. 1381/2024 FILED BY VISHAKHA (D. OF HEARING : 2025-05-02 )  P.S.-FIR NO. :(MUNDKA-718/2022)

COURT NO. 27  
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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### CORRIGENDUM

\*\*\*\*\* W.P. (CRL.) 1035/2021, W.P, (CRL) 2199/2021 AND WP(CRL) 2200/2021 LISTED AT ITEM NOS. 76, 77 AND 78 RESPECTIVELY TODAY IN THE ADVANCE CAUSELIST BE CORRECTLY READ AS UNDER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
76	W.P.(CRL)-1035/2021  WITH W.P.(CRL) 2200/2021 W.P.(CRL) 2199/2021	AMARENDRA DHARI SINGH V/s CENTRAL BUREAU OF INVESTIGATION	TRISHA MITTAL	IN THE FIRST TEN MATTERS.
		OTHER DETAILS OF ADVOCATES: AMARENDRA DHARI SINGH(AMARENDRASINGH@GMAIL.COM)(9810032743)(RESPONDENT) AMARENDRA DHARI SINGH(AMARENDRASINGH@GMAIL.COM)(9810032743)(RESPONDENT) AMARENDRA DHARI SINGH(AMARENDRASINGH@GMAIL.COM)(9810032743)(RESPONDENT) TRISHAMITTAL(TRISHA@MADHAVKHURANA.COM)(9871109553)(PETITIONER) MADHAV KHURANA(TRISHA@MADHAVKHURANA.COM)(9871109553)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386546)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386546)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386546)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 2025-05-22 ) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-05-22 ) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-05-22 ) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 2025-05-22 ) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 2025-04-21 ) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-04-21 ) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-05-22 ) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22 ) W.P.(CRL) 408/2025 FILED BY SANJAY JAIN (D. OF HEARING : 2025-05-22 )  P.S.-FIR NO. :(CBI-221-2021-E-0009)
77	W.P.(CRL)-2199/2021 CRL.M.A. 9971/2023 CRL.M.A. 16457/2023  WITH W.P.(CRL) 2200/2021 W.P.(CRL) 1035/2021	P.S. GAHLAUT V/s UNION OF INDIA & ORS.	ALOK KUMAR, MANU MISHRA, ALOK KUMAR	IN THE FIRST TEN MATTERS.
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) CGSC(CGSC461@GMAIL.COM){}(RESPONDENT) FRRODI(FRRODLI@NIC.IN){}(RESPONDENT) ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 2025-05-22 ) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-05-22 ) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-04-21 ) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-05-22 ) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 2025-05-22 ) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING :

